GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 1822 ANSWERED ON 10.12.2025

PROMOTION OF RENEWABLE ENERGY

1822. SHRI AMARSING TISSO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress made under various schemes of the Ministry for promoting solar, wind and biomass energy across the country;
- (b) the total installed renewable energy capacity achieved so far; and
- (c) whether any steps are being taken by the Government to promote renewable energy adoption in the North Eastern Region?

ANSWER THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) & (b) As on 31.10.2025, the total installed renewable energy capacity in the country is 250.64 GW. The solar energy capacity has increased from 2.82 GW in March 2014 to 129.92 GW, wind energy capacity has increased from 21.04 GW in March 2014 to 53.60 GW and biomass power capacity has increased from 8.18 GW in March 2014 to 11.61 GW.
- (c) The Ministry of New and Renewable Energy under its various ongoing schemes/ programmes is providing Central Financial Assistance (CFA) towards setting up of renewable energy projects in the country including North Eastern Region (NER). Details of the major ongoing schemes/ programmes are given at **Annexure-I**. Details of CFA provision in NER under these schemes are given at **Annexure-II**.

Annexure-I referred to in reply of part (c) of the Lok Sabha Unstarred Question No. 1822 to be answered on 10.12.2025

Details of the major ongoing Renewable Energy Schemes / Programmes in NER

- 1. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar for One Crore households by 2026-27.
- 2. PM-KUSUM Scheme for setting up decentralized solar or other renewable energy power plants, installation of stand-alone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The scheme benefits not only farmers but also the States and DISCOMs.
- 3. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system, water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
- 4. Bio-Energy Programme:
 - Waste to Energy Programme : Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues
 - Biomass Programme: Scheme to Support Manufacturing of Briquettes & Pellets and Promotion of Biomass (non-bagasse) based cogeneration in Industries.
 - Biogas Programme : for promotion of family type Biogas plants
- 5. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid is not techno-economically feasible.

Annexure-II referred to in reply of part (c) of the Lok Sabha Unstarred Question No. 1822 to be answered on 10.12.2025

CFA under the major ongoing schemes of MNRE in NER

- A. **PM-KUSUM Scheme:** For the North Eastern States including Sikkim the CFA/incentives are as follows:
 - i. Under Component A: Procurement Based Incentives @ Rs. 0.40 per unit for five years will be provided to DISCOMs for setting up of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW
 - ii. CFA is provided for all the individual farmers installing/solarising the agriculture pumps in NER/Hilly/Islands up to 7.5HP capacity under both the Component-B and Component-C will be provided with Central Financial Assistance (CFA) of 50% of the benchmark cost or the tender cost, whichever is lower. Further, the CFA will be available for pump capacity up to 15 HP, however, it will be restricted to 10% of total installations in the state.
 - iii. Under Feeder Level Solarisation under component C, CFA is calculated considering the cost of the solar power plant as Rs. 3.5 Crore/ MW. Therefore, the CFA of 1.75cr/MW will be provided to States.

B. PM Surya Ghar: Muft Bijli Yojana: Details of CFA are as follows:

S. No.	Type of Residential Segment	CFA in NER
1.	Residential Sector (first 2 kW _p)	Rs 33,000/kWp
2.	Residential Sector (additional 1 kW _p)	Rs 19,800/kWp
3.	Residential Sector (above 3 kWp)	No additional CFA
4.	GHS/RWA etc, for common facilities for up to 500	Rs 19,800/kWp
	kW _p (@3 kW _p per house)	-

C. Scheme for Development of Solar Parks and Ultra Mega Solar Power Project:_Under the scheme CFA is provided preparation of DPR (upto Rs. 25 lakh per Solar Park) and development of infrastructure (up to 20 Lakh per MW or 30% of the project cost, whichever is lower).

D. National Bioenergy Programme -

- I. Waste to Energy Programme: Details of CFA are as under:
- (a) For Biogas generation: Rs. 0.25 crore per 12000 cum/day (Maximum CFA- Rs.5 crore/project)
- (b) For BioCNG/Enriched Biogas/Compressed Biogas generation: (Maximum CFA- Rs.10 crore/project)
 - (i) BioCNG generation from new Biogas plant Rs. 4 Crore per 4800 Kg/day;
 - (ii) BioCNG generation from existing Biogas plant Rs 3 Crore per 4800 Kg/day;
- (c) For Power generation based on Biogas (Maximum CFA Rs. 5 crore/project):
 - (i) Power generation from new biogas plant: Rs. 0.75 crore per MW
 - (ii) Power generation from existing biogas plant: Rs. 0.5 crore per MW
- (d) For Power generation based on bio & agro-industrial waste (other than Municipal Solid Waste (MSW) through incineration process): Rs.0.40 crore/MW (Maximum CFA Rs.5.00 Crore/Project)
- (e) For Biomass Gasifier for electricity/ thermal applications:
 - i) Rs. 2,500 per kW_e with dual fuel engines for electrical application
 - ii) Rs. 15,000 per kW_e with 100% gas engines for electrical application
 - iii) Rs. 2 lakh per 300 kW_{th} for thermal applications.

In case, the Waste to Energy plants are set up in Special Category States (NE Region, Sikkim, Himachal Pradesh and Uttarakhand), Jammu & Kashmir, Ladakh, Lakshadweep and Andaman & Nicobar Islands, the eligible CFA would be 20% higher than Standard CFA pattern given above.

II. Biomass Programme: Details of CFA are as under:

Briquette	Rs. 9 lakhs/MTPH (Maximum Rs. 45 lakhs per project)	
manufacturing plant		
Non-Torrefied Pellet	Rs. 21 lakhs/MTPH production capacity or 30% of the capital	
manufacturing plant	cost considered for plant and machinery of 1 TPH plant,	
	whichever is lower (Maximum Rs. 105 lakhs per project)	
Torrefied Pellet	Rs. 42 lakhs/MTPH production capacity or 30% of the capital	
manufacturing plant	cost considered for plant and machinery of 1 TPH plant,	
	whichever is lower (Maximum Rs. 210 lakhs per project)	
Non-Bagasse	Rs. 40 Lakhs/ Megawatt	
Cogeneration Projects	Maximum CFA- Rs. 5.00 Crore per project).	

III. Biogas Programme: Details of CFA are as under:

- (a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1-25 cubic meter/day plant capacity)
- (b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 2500 cubic meter/day plant capacity)

The eligible CFA would be 20% higher than Standard CFA in for North Eastern Region (NER), Island, Registered Gaushalas and SC/ST beneficiaries.

E. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA): Details of CFA are as under:

Components	Central Share (100%)
Provision of 0.3 kW Solar offgrid system	Rs. 50,000 per HH or as per actual cost
for 1 lakh Tribal and PVTG HHs	
Solar street lighting and provision of	Rs. 1 lakh per MPC
lighting in 1500 MPCs of PVTG areas	
(under PM JANMAN component only)	
Solarisation of 2000 public institutions	Rs 1 lakh per kW with maximum solar PV
through off-grid solar systems (under DA	capacity of 20 kW per public institution
JGUA component only)	